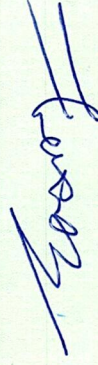


Annexure-7

Name of the Corporate Debtor: TRULY CREATIVE DEVELOPERS PRIVATE LIMITED; Date of Commencement of CIRP: 11.11.2022; List of Creditors as on: 06.08.2024 (Version-5)

Operational Creditors (Government Dues)

Sl No.	Details of Claimant		Date of Claim received		Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed									
1	Employees Provident Fund Organisation, Regional Office, Kandivli East	EPO	25.11.2022	16,76,286.00	16,76,286.00	Unsecured	NO	NIL	NIL	NIL	NIL	NIL	
2	Maharashtra Goods and Service Tax Dept (MUM-VAT-C-504)	GST	29.12.2022	42,61,890.00	42,61,890.00	Unsecured	NO	NIL	NIL	NIL	NIL	NIL	
3	Income Tax Officer-Ward No. 13 (3)(1)-Aaykar Bhavan, Mumbai-20	Income Tax Office	02.08.2023	2,64,25,695.00	2,64,25,695.00	Unsecured	No	NIL	NIL	NIL	NIL	NIL	
4	Brihanmumbai Municipal Corporation, Borivli	BMC Office	30.10.2023	6,94,91,162.00	6,94,91,162.00	Unsecured	No	NIL	NIL	NIL	6,94,91,162.00	NIL	Documents awaited
5	Employee State Insurance Corporation	ESIC	28.07.2023	2,426.00	2,426.00	Unsecured	No	NIL	NIL	NIL	NIL	NIL	
	Total		-	10,18,57,459.00	3,23,66,297.00	-	-	-	-	-	6,94,91,162.00	-	-

For Truly Creative Developers Private Limited
(Under CIRP)


Resolution Professional